			Filing u	ınder clause (ca) of sul	b-regulation (2) of reg	lation 13 the IBBI (Insolvency Resolution	Process for Corpora	te Persons) Regulations, 2016		
		Summary of clair			claims admitted		Amount of			
S.no	Cateogery of creditor	,		,	Amount of Claim		claims not	Amount of claim under verification	Details in	
	<i>3 1</i>	No. of claims	Amount	No.of.Claims	admitted	Amount of Contingent Claims	admitted		Annexure	
1	Secured financial creditors									
	belonging to any class of									
	creditors	0		0	0	0	0		1	nil
2	Unsecured financial creditors									
	belonging to any class of									
	creditors	0		0	0	0	0		2	nil
3	3 Secured financial creditors									
	(other than financial creditors									
	belonging to any class of									
	creditors)	0		0	0	o	0		3	nil
4	Unsecured financial creditors									
	(other than financial creditors									
	belonging to any class of									
	creditors)	0		0	0	0	0		4	nil
5	-									
	Operational creditors (Workmen)	0		0	0	0	0		5	nil
6	Operational creditors									
	(Employees)	0		0	0	0	0		6	nil
7	Operational creditors									
	(Government Dues)	0		0	0	0	0		7	nil
8										There are no books of accounts and
										records of the Corporate debtor available
										to verify the claims submitted by the
										Creditors. The principal claim amount as
										submitted by the Operational creditor
										taken on record. Rate of interest taken at
										18% per annum as per the service
										agreement dated 15.05.2018, whereas the
										operational creditor has charged
										24%p.a.Legal Fees claim also not
										considered as not substantiated with
										proof. This is Subject to revision/further
										verification on subsequent receipt of
	Operational creditors (other than									further information/details/records.
	Workmen and Employees and									
	Government Dues)	1	3998243	38	1 3446738	5 (5515053		8	
9	Other creditors, if any, (other									nil
	than financial creditors and	0		0	0	0	0		9	
	Total	1	3998243	38	1 3446738	5 (5515053	()	



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							Ann	exure - 1							
Na	me of Corporate debtor		Dr	op base Software Private	Limited			Date of Commencemen	t of CIRP		20.10.2022		List of Cre	ditors as on	14.11.2022
						List of s	secured financial credito	rs belonging to any class	of creditors						
															Amount in Rs
			Details	s of Claim Received			Details of cla	aim admitted							
												Amount of			
SI.No	Name of Creditor	Identification No										any mutual			
			Date of		Amount of claim		Amount covered by	Amount covered by	Whether	% of voting share		dues, that	Amount of Claim	Amount of claim	Remarks, if
			receipt	Amount claimed	admitted	Nature of claim	security interest	guarantee	related party?	in CoC	Contingent Claim	may be setoff	not admitted	under verification	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



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							Annexure - 2							
Name	e of Corporate debtor		Dr	op base Software Privat	e Limited			Date of Comm	encement of CIRP		20.10.2022		List of Creditors as	on14.11.2022
					L	ist of unsecured fin	ancial creditors belongin	g to any class of c	reditors					
														Amount in Rs
			Detail	s of Claim Received			Details of claim admitted							
SI.No	Name of Creditor	Identification No]	Amount of any mutual			
31.140	Name of election	identification (vo	Date of		Amount of		Amount covered by	Whether	% of voting	Amount of	dues, that	Amount of Claim	Amount of claim	Remarks, if
			receipt	Amount claimed	claim admitted	Nature of claim	guarantee	related party?	share in CoC	Contingent Claim	may be setoff	not admittted	under verification	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



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							Ann	exure - 3							
Nan	e of Corporate debtor		Dro	p base Software Private	Limited			Date of Commencemen	t of CIRP		20.10.2022		List of Cre	ditors as on	14.11.2022
					List (of secured financial	creditors (other than fi	nancial creditors belongir	g to any class of o	reditors)					
															Amount in Rs
			Details	of Claim Received			Details of cl	aim admitted							
												Amount of			
SI.No	Name of Creditor	Identification No										any mutual			
			Date of		Amount of		· ·	Amount covered by	Whether	% of voting	Amount of	dues, that	Amount of Claim	Amount of claim	Remarks, if
			receipt	Amount claimed	claim admitted	Nature of claim	security interest	guarantee	related party?	share in CoC	Contingent Claim	may be setoff	not admitted	under verification	any
		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



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							Annexure - 4							
Nam	e of Corporate debtor		Dr	op base Software Private	Limited			Date of Comm	encement of CIRP		20.10.2022		List of Creditors as o	on 14.11.2022
					List of unsecured	financial creditors	(other than financial cred	litors belonging to	o any class of cred	itors)				
														Amount in Rs
			Detail	s of Claim Received			Details of claim admitted							
											Amount of			
SI.No	Name of Creditor	Identification No									any mutual			
			Date of		Amount of		Amount covered by	Whether	% of voting	Amount of	dues, that	Amount of claim	Amount of claim	Remarks, if
			receipt	Amount claimed	claim admitted	Nature of claim	guarantee	related party?	share in CoC	Contingent Claim	may be setoff	not Admitted	under verification	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



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						Annex	ure - 5							
	Name of Corporate debtor		Drop b	oase Software Private Lir	nited			Date of Comm	encement of CIRP		20.10.2022		List of Creditors as	on 14.11.2022
						List of operational o	creditors (Workmen)							
														Amount in Rs
				Details of Claim	n Received		Details of claim	admitted						
											Amount of			
									% of voting		any mutual			
						Amount of claim		Whether	share in CoC, if	Amount of	dues, that		Amount of Claim	Remarks, if
SI.No	Name of Authorised Representative, if any	Name of Workman	Identification no	Date of receipt	Amount claimed	admitted	Nature of claim	related party?	applicable	Contingent Claim	may be setoff	under Verification	not admitted	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
							`							





						P	Annexure - 6							
Nan	ne of Corporate debtor		Drop b	oase Software Private Lir	mited			Date of Comme	encement of CIRP		20.10.2022		List of Creditors as o	n 14.11.2022
						List of Operat	ional Creditors (Er	nployees)						
														Amount in Rs
				Details of Claim	n Received		Details of Clai	m Admitted						
	Name of Authorised										Amount of			
SI.No	Representative , if any								% of voting		any mutual			
	Representative, if any	Name of the				Amount of claim		Whether	share in CoC, if	Amount of	dues, that	Amount of claim	Amount of claim	Remarks, if
		Employee	Identification No	Date of receipt	Amount claimed	admitted	Nature of claim	related party?	applicable	Contingent Claim	may be setoff	under verification	not Admitted	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
						`								



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								Annexure -	7							
N	me of Corporate debtor		Drop base	e Software P	rivate Limited			Date of Commenceme	ent of CIRP		20.10.2022	2	List of Cr	editors as on	14.11.2022	
							List of	operational creditors (G	overnment dues)							
																Amount in Rs
		Details of Claimant		Detai	ls of Claim Received			Details of cla	aim admitted]
SI.N	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable	Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim not Admitted	Amount of claim under verification	Remarks, if
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL			



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								Annexure - 8							
	Name of Corporate debtor		Drop base S	Software Private Lin	nited			Date of Commenceme	ent of CIRP		20.10.2022		List of Creditors	as on	14.11.2022
						List of o	perational creditors (Ot	her than Workmen and	Employees	and Governme	ent Dues)				
															Amount in Rs
			Details o	f Claim Received			Details of claim ac	mitted				Amount of			
SI.	No Name of Creditor	Identification No	Date of		Amount of claim	National of plains			Whether	% of voting	Amount of Contingent	any mutual dues, that		Amount of claim under	2 1 "
\vdash			receipt	Amount claimed	admitted	Nature of Claim	security interest	guarantee	party?	share in CoC	claim	may be setoff	Amount of claim not Admitted	verification	Remarks, if any
	1 Karvy Forde Search P Limited	1	14.11.2022	39,982,438	34,467,385	Supply of services) () no	100%	О	0	5,515,053		Rate of interest taken at 18% per annum as per the service agreement dated 15.05.2018, whereas the operational creditor has charged 24%p.a. Legal Fees also not considered.
															There are no books of accounts and records of the Corporate debtor available to verify the claims submitted by the Creditors. The principal claim amount as submitted by the Operational creditor taken on record. This is Subject to revision/further verification on subsequent receipt of further information/details/records.



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							Annexure - 9							
	Name of Corporate debtor		D	rop base Software Priva	te Limited			Date of Commencemen	nt of CIRP		20.10.2022		List of Creditors as	n14.11.2022
					List of o	ther creditors (Oth	er than financial credito	rs and operational credito	ors)					
														Amount in Rs
			Detai	ls of Claim Received			Details of claim adm	nitted						
SI.No	Name of Creditor	Identification No									Amount of any mutual			
			Date of		Amount of claim		Amount covered by	Amount covered by	Whether	Amount of	dues, that	Amount of claim	Amount of claim	Remarks, if
			receipt	Amount claimed	admitted	Nature of claim	security interest	guarantee	related party?	Contingent claim	may be setoff	not admitted	under verification	any
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	



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